

1	2	3	4	5	6	7	8
30.	Chandigarh	21.10.08	22.10.08			22.12.08	22.12.08
31.	Dadra and Nagar Haveli	17.09.08	17.09.08				
32.	Daman and Diu	17.09.08	17.09.08				
33.	Delhi	08.09.08	01.09.08	30.06.09	01.10.09	01.10.09	
34.	Lakshadweep	25.10.08	22.09.08				
35.	Puducherry	31.10.08	01.11.08				

#### **Misuse of law for protection of SCs and STs**

‡835. DR. PRABHA THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether some cases of misuse of law related to punishment on use of abusive language against the people of SC and ST community by some people for their self-interest or with malafide intention have come to the notice of Government;

(b) whether Government will consider to make this law more practical and justified so that nobody could misuse such laws made with an intention to provide social justice;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Incidence of false cases under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 was indicated by some agencies.

(b) to (c) The objective of the said Act is to prevent the commission of offences of atrocities against members of the Scheduled Castes and the Scheduled Tribes. However, for dealing with specific false cases, relevant Sections of the IPC can be invoked by the concerned agencies.

#### **Survey on population of backward classes**

‡836. SHRI SHIVANAND TIWARI:  
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that as per a recent Government's survey, the population of backward classes in the country has been estimated 38.5 per cent at national level;

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‡Original notice of the question was received in Hindi.